8932.42

89223.77

State	Total Indigenous Cattle (in thousands)
Odisha	4812.61
Puduchery	1.47
Punjab	169.52
Rajasthan	8566.18
Sikkim	8.90
Tamil Nadu	1723.00
Tripura	502.89
Uttar Pradesh	11702.46
Uttarakhand	885.33

Total may not tally due to rounding up of figures.

Telangana figures are included in AP.

West Bengal

TOTAL

Source: 18th and 19th Livestock Census, DADF, MoA&FW.

Legislation to protect the rights of farmers

3381. SHRI T. K. RANGARAJAN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government would consider to bring in a pro-farmer seed legislation to ensure regulation of monopolies, price control and to protect the rights of farmers; and
 - (b) if so, the time-frame therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) and (b) India already has an extremely pro-farmer legislation entitled the protection of Plant Varieties and Farmers Rights Act 2001 which gives the full protection to the farmers right to register new varieties and full rights to save, use, exchange or sell seeds of any variety. The Seeds Act 1966, similarly provides for regulating the quality of seeds sold in India. There are also a number of other legislations such as the Essential-Commodities Act, 1955 and the Price Control orders passed therein which provide sufficient powers to the Government for ensuring protection to the rights of farmers, control of monopolies and even price control in emergent situations.

⁰ negligible with respect to thousands not reported.